Name of the corporate debtor: Shimita Trading Private Limited Date of commencement of CIRP 10-12-2021 (Order received to IRP on 28-12-2021) List of creditors as on: 20-02-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl. No.	Category of creditor		nary of received		ry of claims Imitted	Amount of contingent		Amount of claims under	Details in Annexure	Remar ks,
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification		if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	6,017,425	2	6,000,000	0	0	17,425	Annexure-II	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	213,446,914	1	131,480,928	0	0	81,965,986	Annexure- III	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NIL
Total		3	219,464,339	3	137,480,928	0	0	81,983,411	0	NIL

Annexure-1

Name of the corporate debtor: Shimita Trading Private Limited Date of commencement of CIRP 10-12-2021 (Order received to IRP on 28-12-2021) List of creditors as on: 20-02-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)

Sl.	Name of	Details	of claim	D	Details of claim admitted							Amount of	Amount of	Remarks
No.	creditor	rec	eived								any	claim not	claim	, if any
			1		•	1	1	1	continge	mutual	admitted	under		
		Date of	Amount	Amount	Nature	Amount	Amount	Whether	%	nt claim	dues, that		verifica-	
		receipt	claimed	of claim	of claim	covered	covered by	related	voting		may be set-		tion	
				admitted		by	guarantee	party?	share in		off			
						security			CoC					
						interest								
	NIL													

Annexure-II

Name of the corporate debtor: Shimita Trading Private Limited Date of commencement of CIRP 10-12-2021 (Order received to IRP on 28-12-2021) List of creditors as on: 20-02-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in INR)

Sl. No.	Name of cre- ditor		ils of eceived	Details of claim admitted					Amount of conti-	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed		Nature of claim	covered	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	admitted	verification	
1 1	Pawan Khandelwal	01/08/202	5,000,000	5,000,000	Unsecured Financial claim	NIL	Yes	0.0%	NII	NIL	NIL	NIL	
2	Sagar deposit and Advances Limited	01/10/202	1,017,425		Unsecured Financial claim	NIL	Yes	100.0%	NII	NIL	NIL	17,425	

Annexure-III

Name of the corporate debtor: Shimita Trading Private Limited Date of commencement of CIRP 10-12-2021 (Order received to IRP on 28-12-2021)

List of creditors as on: 20-02-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

	Name of cre ditor	Details of c	laim received								Amount of any mutual dues, that	of claim		Remarks, if any
		Date of receipt			Nature of claim	Amount covered by security interest	Amount covered by guar- antee		% of Voting share in CoC	claim	may be set-off		verificatio n	
1	National Steel and Agro Industries Limited	1/10/2022	213,446,914	131,480,928	Unsecured	NII	NII	No	0.0%	NII	NIL	NIL	NIL	